

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:332

ANSWERED ON:14.03.2006

IMPLEMENTATION OF ICDS

Adhalrao Patil Shri Shivaji;Saradgi Shri Iqbal Ahmed

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether several States have not been successful in the implementation of Centrally sponsored schemes viz. Integrated Child Development Scheme (ICDS) meant for the development of children;
- (b) if so, the names of such States;
- (c) whether misappropriation of Central funds meant for these schemes has also been noticed by the Government;
- (d) if so, the details thereof and the action taken thereon;
- (e) whether the NCAER has made a survey of ICDS; and
- (f) the details of the amount sanctioned to States under ICDS as on date and the number of beneficiaries under the Scheme?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a),(b),(c),(d),(e)&(f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a),(b),(c),(d),(e)&(f) OF LOK SABHA STARRED QUESTION NO. 332 FOR 14.3.2006 BY SHRI ADHALRAO PATIL SHMAJIRAO AND SHRI IQBAL AHMED SARADGI REGARDING IMPLEMENTATION OF ICDS

(a)&(b) While the pace of operationalization of ICDS Projects and Anganwadi Centres and delivery of services may vary from State to State, it would not be correct to conclude that certain States have not been successful in implementation of the Scheme.

(c) No, Sir.

(d) Does not arise.

(e) Yes, Sir. Rapid Facility Survey of Infrastructure at Anganwadi Centres has been carried out by NCAER.

(f) State-wise details of the amount sanctioned under ICDS Scheme during 2005-06 (up to 3.3.2006) and the number of beneficiaries under the Scheme, as on 30.9.2005, are given in the Statement annexed.